

[Shri A.K. Selvaraj]

across Pandiaaru and pipes have to be laid along roadside to divert the water into Maayaru. This will make the water flow into the Bavani Sagar dam. If this is done, the water which is being wasted can be utilized for the benefit of Coimbatore, Tiruppur and Erode districts of Tamil Nadu which are drought hit now.'This will solve the water problem of these districts, and will also be helpful for irrigation. Whenever the Government of Tamil Nadu submits the proposal to the Union Government, the Government have to inspect it as early as possible and to provide proper financial allocation for implementing the scheme. Sir, through you, I request the Union Government to favorably consider my request. Thank you.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I associate myself with the Zero Hour submission made by the hon. Member.

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

**Inordinate delay in release of fishermen from Andhra Pradesh  
held by Pakistan**

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Mr. Chairman, Sir, 12 Indian fishermen in the month of October last year and 34 Indian fishermen in the month of November last year have been captured by Pakistan Maritime Security Agency by illegally entering into Indian territorial waters and then remanded-them to judicial custody in Landhi Jail in Karachi of the Pakistan. Sir, it is 8 months now, still they have not been released by Pakistan Government. After persistent demand, Pakistan has confirmed that there are 483 Indian fishermen languishing in their jail, and, out of 483, in the recently captured in the month of October and November, 46 Indian fishermen, 22 fishermen are from Srikakulam and Vizianagaram of Andhra Pradesh. Sir, these fishermen have been captured by the Dock Police and sent them to judicial custody in Landhi Jail, Karachi. Indian fishermen, particularly from Andhra Pradesh, go to Gujarat for working in the fishing trawlers as crew members or for fishing operations. In fact, I have got the list of fishermen also, who have been captured. Sir, I fail to understand as to what the Coast Guard has been doing when Pakistan purportedly intruded into Indian territorial waters. Sir, I, along with the fishermen's families, met the then hon. Foreign Affairs Minister and Madam gave an assurance to me that the consular access will be requested for from the Pakistan officials. So far, neither they have been released nor has the consular access been given to the families of fishermen held as hostages. Hence, I request the Government of India to urgently intervene and

by pressing upon the Indian High Commission in Pakistan ensure that the Indian fishermen are released or, at least, consular access is given. Thank you very much, Sir.

**श्री विशम्भर प्रसाद निषाद** (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री राजमणि पटेल** (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री संजय सिंह** (राष्ट्रीय राजधानी क्षेत्र दिल्ली): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री हुसैन दलवाई** (महाराष्ट्र): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

SHRI BHUBANESWAR KALITA (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. BANDA PRAKASH (Telangana): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

#### **Inclusion of Kurukh language of Oraon tribe in the Eighth Schedule**

**श्री समीर उरांव** (झारखंड): सभापति महोदय, मैं आपके माध्यम से सदन और सरकार का ध्यान उरांव जनजाति की कुरुख भाषा को 8वीं अनुसूची में शामिल करने हेतु आकर्षित करने के लिए इस विषय को उठा रहा हूँ।

महोदय, देश के कई राज्यों में उरांव जनजाति समुदाय के लोग कुरुख भाषा बोलते हैं। कुरुख भाषा उरांव समाज की मातृभाषा है। अपने समुदाय के अंदर सामूहिक रूप से होने वाले जितने भी प्रकार के क्रियाकलाप हैं, पंथ-पंचायत हैं, उनमें कुरुख भाषा का ही प्रयोग होता है।